

**Posts of Class II Officers**

2025. SHRI A.K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the posts of Class-II Officers particularly in operating department were created to man the operating work, depotwise, if so, the details thereof giving the number of such post created and offices/ depots for which created;

(b) whether instead of posting them in the depots and yards they were posted in Divisional Headquarters and other offices; and

(c) if so, the details of number of such postings and the reason therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHAKTA CHARAN DAS): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

**Package with ACC-Babcock Limited**

2026. SHRI HARADHAN ROY: Will the Minister of ENERGY be pleased to state:

(a) whether a package was formulated by the Union Government with the ABL company (Associated Cement & Babcock Limited) which inter-alia included financial help and guaranteed order of Boiler for 800 MW power generation for 1st year and 400 MW for the period of remaining four years;

(b) whether the commitment made has been complied with; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKANE): (a) and (b). Yes Sir, A package was formulated by Government of India in

March 1988 which inter-alia included financial help and a provision that Department of Power will ensure ordering for boilers for 800 MW during 1988-89 and 400 MW every year thereafter during the next five years. The ABL has received orders for 1050 MW boilers so far, after the package was formulated.

(c) The lack of sufficient orders for ABL from various agencies has been due to the pruning of resources of power projects as many of the projects envisaged have yet to obtain investment approval.

**TTE/Coach Conductor for each Rail Compartment**

2027. SHRI HARADHAN ROY: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Union Government are considering a proposal to provide one TTE/ Coach Conductor for each rail compartment;

(b) if so, the details thereof; and

(c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHAKTA CHARAN DAS): (a) to (c). A review of the norms for manning of reserved coaches by TTEs/Coach Conductors is contemplated.

**Import of Oil from Angola**

2028. SHRI SHANTARAM POTDUKHE: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Angola has offered the crude oil supply under a counter-trade agreement; and

(b) if so, the details thereof and the steps being taken to finalise the deal?

THE MINISTER OF PETROLEUM AND